## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/16/2016

Name (in Capital)

NAME OF THE PETITIONER(S)

: S. ALAGURAJAN

NAME OF THE RESPONDENT(S)

: M/s CHERAN HOTELS PVT LTD + 11

Represented by

UNDER SECTION

: 241/242

Course to Rosported No. 7

Givily

Signature

) Karren P.T.

For Mls Fox Medel

Council lor Petitimer Council des Respondents No.

ORDER

Counsel for petitioner present. Counsel for R1 to R3, R8 & R9 and counsel for R7 present and prayed time for making submissions. Time extended at request. Put up on 14.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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